

EXPORT OF FILMS BY GOVERNMENT

249. DR. (MRS.) MANGLA-DEVI TALWAR: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that Indian films and film songs are becoming increasingly popular in the foreign countries ;

(b) if so, whether it is a fact that only Private traders have so far, been exporting films abroad and making good profits therefrom ;

(c) if so, what is their number ;

(d) whether Government now propose to undertake the export of films by themselves; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOW-DHARY RAM SEWAK) :
(a) Yes, Sir.

(b) Besides the private traders, Indian Motion Pictures Export Corporation Ltd., subsidiary of the S.T.C. is also exporting films to foreign countries. A reasonable profit is made when a producer/exporter sells his film to overseas countries.

(c) The required information is not maintained.

(d) No, Sir.

(e) No need has arisen so far justifying Government's undertaking the export of films.

INDICATION FROM UNDERGROUND NAGAS FOR REMAINING IN INDIAN UNION

250. DR (MRS.) MANGLADEVI TALWAR :

SHRI SITARAM JAIPURIA:

SARDAR D. K. JADHAV :

S HRIN. SRI RAMA REDDY:

SARDAR RAM SINGH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have received some indication from the underground Nagas that they are now prepared to remain in the Indian Union

(b) whether they have also - sent proposals for solving Nagaland problems ;

(c) if so, what are the details in this regard; and

(d) whether talks with underground Nagas are likely to be resumed in near future ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The underground Nagas who have already suffered a considerable loss of following, appear to have been further split into three factions. The pro-Phizo faction still cling to their demand of "sovereignty" and to use force to achieve their aims. However, they seem to be losing ground very fast. The second faction led by Shri Kughato Sukhai have, in a communication to the Government, suggested resumption of talks "to explore an honourable link between India and Nagaland through understanding." They have been advised to place their suggestions before the Governor who "is always happy to receive citizens of India resident in Nagaland, particularly those who may have suggestions in regard to the better governance of the State. The third faction consisting of some leading underground members of the Ao tribe have not yet clearly defined their stand beyond stating that they desire to work for the unity of all factions of the Nagas.

(b) to (d) With the disarray in the underground ranks, all factions seem to claim that they represent the people of Nagaland and are entitled to be a party to any "settlement". In fact, a settlement was reached with the Naga leaders, some of whom are in the present Government, in 1960 and there is no need for further "talks", at present.

The leadership of the present Government of Nagaland has the best claim to represent the people of Nagaland. They have been returned to power in a fair and free election in which nearly 78 per cent of the electorate cast their votes. Government of India are lending full support to the lawfully constituted Government in Nagaland to enforce law and order in the State, and to develop Nagaland into a peaceful and prosperous constituent unit of the Indian Union.

TRADE CONTRACT WITH BULGARIA AND TUNISIA

251. SHRI S. A. KHAJA MOHI-DEEN : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether the State Trading Corporation of India has signed a trilateral contract with the commercial organisations of Bulgaria and Tunisia for the export of tea and other commodities;

(b) if so, the broad outlines of the agreement signed; and

(c) how it is going to favour our balance of trade ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOW-DHARY RAM SEWAK) :

(a) Yes, Sir.

(b) India will export tea and other commodities to Tunisia and will import urea from Bulgaria. Bulgaria will buy triple super-phosphate from Tunisia.

(c) The arrangement envisages export earnings in non-convertible Indian Rupees to the tune of Rs. 34 million to be utilised for importing urea from Bulgaria.

252. [Transferred to the 6th May, 1969.]

6—4 RSS/ND/69

IMPORT AND EXPORT OF BOOKS AND MAGAZINES

253. SHRI M. M. DHARIA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the number of books and magazines which are imported every year and what is their value in Indian currency;

(b) how many of such books and magazines are imported on the advice of the Ministry of Education or for educational purposes; and

(c) how many books and magazines are exported every year and what is their value in rupees ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOW-DHARY RAM SEWAK):

(a) and

(c) A statement is attached. I See Appendix I, XVIII, Annexure No. 21.1

(b) The import policy for books and magazines is formulated on the basis of the advice of the Ministry of Education.

IMPORT AND EXPORT TRADE

254. SHRI M. M. DHARIA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the total value of import and export trade during the years 1966-67, 1967-68 and 1968-69;

(b) how much of such trade was done through the State Trading Corporation or other agencies in the public sector and the private sector during these years; and

(c) what are the profits earned by the State Trading Corporation and private concerns during these years through import and export Trade ?